

उच्च न्यायालय छत्तीसगढ़, बिलासपुर

अधिसूचना

क्रमांक Q-1 /चेकर
तीन -10-11/2000

बिलासपुर, दिनांक 18.06.2021

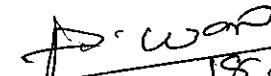
उच्च न्यायालय छत्तीसगढ़, बिलासपुर द्वारा जारी अधिसूचना क्रमांक 7429/चेकर/तीन-10-11/2000 दिनांक 02 अगस्त 2018 जहां तक उनका संबंध व्यवहार न्यायाधीश वर्ग-1/न्यायिक दण्डाधिकारी प्रथम श्रेणी, रामानुजगंज की शृंखला न्यायालय बलरामपुर से है को एतद् द्वारा निरस्त किया जाता है।

No. _____/Checker
III-10-11/2000

Bilaspur, Dated .06.2021

The notification no. 7429/checker/III-10-11/2000 dated 02nd August, 2018 issued by the High Court of Chhattisgarh, Bilaspur so far it relates to holding Link Court of the Civil Judge Class-I/JMFC, Ramanujganj at Balrampur is hereby discontinued.

BY ORDER OF THE HIGH COURT


18.06.2021
-(Deepak Kumar Tiwari)
Registrar General

Endt. No. Q-2 /Checker
III-10-11/2000

Bilaspur, Dated 18.06.2021

Copy forwarded to:-

1. The Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

7. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
12. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
13. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
16. Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
17. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
18. The District and Sessions Judge, Ramanujanj at Balrampur for information & necessary action.
19. The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
20. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
21. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
22. The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
23. The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
24. Section Officer/Incharge O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
25. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

(Deepak Kumar Tiwari)
Registrar General

2021